

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 29th March, 2022

No.LJ(B).1/2018/105– In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya is pleased to hereby appoint the following Officers as Executive Magistrates in connection with the monitoring of movement of coal transportation and strict implementation of National Green Tribunal (NGT) Order for a period of 3(three) months or until further orders:-

Sl. No.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division.
1.	Dr. Damuthimi Lyngdoh, Block Development Officer, Amlarem C&RD Block, Amlarem	Amlarem Sub-Division, Amlarem	Sub-Divisional Officer (Civil), Amlarem Sub- Division.
2.	Shri Chwaki Najjar, Sub-Divisional Agriculture Officer		
3.	Smti B. Rynjah, Child Development Project Officer, ICDS Project, Amlarem		
4.	Shri K. Khongjoh, Sub-Registrar of Cooperative Societies, Amlarem, Sub-Division		
5.	Shri G.G.J. Lyngdoh, Fishery Officer, Amlarem		
6.	Smti Suwanlura Pyrtuh, Sub-Divisional School Education Officer, Amlarem, Sub-Division		
7.	Shri Deibormi Toi, Sub-Divisional Officer PHE Spl. Inv. Sub-Division, Amlarem		
8.	Shri Reposal Lanong, Inspector of Excise, Amlarem		
9.	Shri Markus S. Pohsnem, Assistant Executive Engineer, PWD (Rds) Border Road Sub-Division		
10.	Shri B.J. Dkhar, Border Area Development Officer		
11.	Shri Trepynioladme Nongtdu, i/C Range Forest Officer (Social Forestry) Amlarem		
12.	Shri Deibormi Mulieh, Sub-Inspector (Excise), Amlarem		
13.	Shri Nangkyntiewbor Jungai, Sub-Inspector (Supply), Amlarem		
14.	Shri Rudolf Eustace Laloo, Sub-Inspector (Supply), Amlarem		
15.	Smti Zareen Kharkongor, Sub-Inspector (Supply), Amlarem		

sd-
(C.V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No.LJ(B).1/2018/105-A,

Dated Shillong, the 29th March, 2022

Copy to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-ordinary Gazette of the Government of Meghalaya.
2. The Commissioner & Secretary to the Govt. of Meghalaya, Forests & Environment Department for information.
3. The sub-Divisional Officer (Civil), Amlarem Sub-Division, Amlarem, with a request to circulate to all the Officers concerned. This has a reference to your letter No. ASD/GENL.1/Pt.II/2013/215, dt. 17.3.2022.
4. The Director of Information and Public Relation, Meghalaya, Shillong.
5. The Personnel & A.R. (A) Department for information.
6. DEO (Data Entry Operator) Law (A) Department, Main Secretariat Building, for uploading the Notification in the Law Department website.
7. Office Copy.

By orders etc.,

Sannal

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
